

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.153/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> January 2018, 10.30 A.M

|                     |                                                                      |                        |                     |
|---------------------|----------------------------------------------------------------------|------------------------|---------------------|
| Name of the Company | Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Devcon Pvt. & Ors |                        |                     |
| Under Section       | 397/398                                                              |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. CS SANJAY KUMAR GUPTA, PCS  
2. CS ROHIT KESHRI, PCS  
3. CS RAHUL PARASRAMPURIA, PCS
- } Petitioners

Shri  
9.1.18

1. SWAPNA ~~CHOUDHARY~~ CHOUBEY, Adv.  
2. CS TANVEE, PCS
- } Respondents

Tanvee  
3/01/18

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 16/01/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)